

PENDENCY / ARREARS IN THE STATE OF ...WEST BENGAL
FOR THE MONTH OF July, 2017.
HIGH COURT

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS

SL NO	OPENING BALANCE			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-a-vis previous month			Disposal of Cases which are more that five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	4802	16087	20889	174	1699	1873	156	1573	1729	4820	16213	21172	Increase = 0.37%	Increase = 0.78%	Increase = 01.35%	22	60	82	648	7033	7681

3(a)	Whether any Statewide/Regional Conference held during the month.	N. A
3(b)	Number of Officers who participated in the said conference	
3(c)	Whether any Statewide/Regional Conference held during the month.	
4	What is the progress made on those targets district-wise	

N.B : In the column , closing balance at the end of the month (In total) , 139 (One hundred and thirty nine) cases are added with the closing balance for the purpose of making adjustment with the C.I.S data.


Dist. & Sess. Judge
Dakshin Dinajpur at Balurghat